

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 401
IA/138/ND/2022, CA/384/ND/2022,
Intervention Petition/6/ND/2022 in
CP/84/ND/2022

IN THE MATTER OF:

Track Infoline Private Limited	...	Applicant
<i>Versus</i>		
R Global Infosolutions Private Limited	...	Respondent

Under Section 241-242.

Order delivered on 03.06.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Krishna Kumar, Mr. Awnish Kumar, Ms.
Vidhya, Advocates

For the Respondent 1 : Mr. Ashish Aggarwal, Mr. Nalin Dhingra,

For the Respondents 2 to 4 : Mr. Kunal Mimani, Adv.

For the Respondent 5 : Mr. Dilip Niranjana, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Learned Counsel for the Applicant and Learnd Counsel for the respondent are present. Arguments are heard in part. For continuation of the arguments, let this matter be posted to 09.07.2024.

Sd/-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**

Sd/-

**MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)**